Annexure – 4

Name of the corporate debtor: M/s DCP India Private Limited; Date of commencement of CIRP: 27/09/2022; List of creditors as on: 18/11/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union Bank of India (UK) Ltd.		12-11-2022	43,01,97,734	43,01,97,734	Unsecured Loan		No	68.56					1. That No books of account of the corporate debtor as on the commencement of CIRP proceedings have been received by me till date. Therefore, the aforesaid claim has been admitted by me on the basis of the documents provided by Financial Creditor only. 2. The amount of claim admitted by me can be revised in future on the basis of new facts or documents which may come to the knowledge of the undersigned.
2	Aditya Birla Finance Limited		17-11-2022	81,35,682	78,06,490	Unsecured Loan		No	1.24					